

OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR
(ENGLISH DEPARTMENT)

O R D E R

No.164

Dated, Krishnagar, 3rd May, 2021

In view of Notification No.1893 - RG Dated 30.04.2021 of the Hon'ble High Court at Calcutta, summer vacations, 2021 have been preponed from 24th May, 2021 to 3rd May, 2021 and extended till 15th May, 2021 with liberty to the District and Sessions Judges, the Chief Judge, City Civil Court at Calcutta and the Chief Judge, City Sessions Court at Calcutta to prepare duty roster to take up urgent cases during the vacation period as per the regular practice, the following duty roster is prepared to take up bail applications under sections 438/439 of the Code of Criminal Procedure as urgent applications/cases, fixed for hearing in the Court of the Sessions Judge of the District on working days from 3rd May, 2021 to 15th May, 2021.

ROSTER OF OFFICERS

Sl.No	Name of Judicial Officer to hold vacation Court	Name of stand by Judicial Officer	Date of holding vacation Court	For hearing bail matters listed in diary on
1.	Smt.Madhumita Roy, ADJ, 3 rd Court, Krishnagar Ph: 9433260339	Sri.Sujit Jha, ADJ, 2 nd Court, Krishnagar Ph:9433526641	05.05.2021	03.05.2021 04.05.2021 05.05.2021
2.	Sri.Somnath Chakraborti ADJ, 1st Court, Krishnagar Ph: 8637323772	Sri.Sujit Jha, ADJ, 2 nd Court, Krishnagar Ph:9433526641	10.05.2021	06.05.2021 07.05.2021 10.05.2021
3.	Sri.Ansuman Chattopadhyay, ADJ, FTC 2 nd Court, Krishnagar Ph: 8768724050	Sri.Sujit Jha, ADJ, 2 nd Court, Krishnagar Ph:9433526641	15.05.2021	11.05.2021 12.05.2021 13.05.2021 15.05.2021

ROSTER OF STAFF

[to assist Vacation Judges]

Name of the staff member	Name of stand by staff	Duty Date
(1) Sri Dulal Mitra, PA to DJ, Nadia (2) Sri Ratan Kr Dey, PA to ADJ, 3 rd Court, Krishnagar, (3) Smt Dipanwita Majumder, PA to ADJ, 4 th Court, Krishnagar, (4) Smt Sima Das, PA to ADJ (FTC-I), Krishnagar	Smt Bela Pramanick, PA to ADJ, 1 st Court, Krishnagar	05.05.2021
(1) Sri Vivekananda Kundu, PA to DJ, Nadia, (2) Sri Dibakar Chowdhury, PA to DJ, Nadia (3) Smt Bela Pramanick, PA to ADJ, 1 st Court, Krishnagar (4) Sri Pritam Acharya, PA to Civil Judge (Sr Divn), 2 nd Court, Krishnagar.	Smt Shrabani Mukherjee, PA to ADJ (FTC-IV), Krishnagar.	10.05.2021
(1). Sri Dulal Mitra, PA to DJ, Nadia (2) Sri Vivekananda Kundu, PA to DJ, Nadia, (3) Sri Dibakar Chowdhury, PA to DJ, Nadia (4) Smt Shrabani Mukherjee, PA to ADJ (FTC-IV), Krishnagar.	(1) Smt Sima Das, PA to ADJ (FTC-I), Krishnagar (2) Sri Pritam Acharya, PA to Civil Judge (Sr Divn), 2 nd Court, Krishnagar.	15.05.2021

Sri Sishir Ranjan Halder, Bench Clerk, DJ, Nadia	Sri Krishna Chandra Nath, Appeal Clerk, DJ Court, Nadia	05.05.2021
	Sri Subhasish Bala, Sessions Clerk, DJ, Court, Nadia	10.05.2021
	Sri Krishna Chandra Nath, Appeal Clerk, DJ Court, Nadia	15.05.2021
Sri Biswajit Mukherjee (Group-D), DJ Court, Nadia	1) Sri Subir Biswas, (Group-D), English Department, Krishnagar,	05.05.2021 & 15.05.2021
(1) Sri Ashoke Ghosh (Group-D), DJ Court, Nadia (2) Sri Madhusudan Mukherjee, Orderly Peon, DJ Court, Nadia	2) Smt Chaya Singha Roy (Group-D), Vernacular Department, Krishnagar 3) Sri Suman Adhikary (Group-D), Nezarath Department, Sadar	05.05.2021, 10.05.2021 15.05.2021

The vacation Court shall sit on dates as stated above from 11 a.m. onwards.

No other application/s or matter/s civil or criminal in suits/appeals/misc. cases etc., listed in the court diary and no fresh bail application filed during this vacation shall be taken up by the Vacation Judges to avoid overcrowding, reduce footfalls, density and pressure.

All bail applications filed during vacation shall be listed for hearing on working days from the date of reopening onwards of Courts. All other matters civil and criminal listed in the diary and cause list shall be listed on reopening of the Courts as per the notification referred to above of the Hon'ble High Court.

The corona pandemic has upended people's lives and gripped one and all with panic, fear and anxiety. All concerned shall strictly abide by Covid-19 protocol regarding wearing of masks, social distancing etc., during vacation court hearings to prevent the spread of the pandemic. No litigant shall be permitted inside court room/s during vacation hearing keeping in view the phenomenal surge in corona virus cases and the need to contain it.

Sri.Sujit Kumar Jha, Learned ADJ, 2nd Court, Krishnanagar, shall attend to any administrative matters during the vacation in the event of illness or absence of the undersigned from the station.

Similar roster orders be made by the Learned Additional District Judges of the Sub-divisions fixing the date/s of holding vacation court in the Sub-Divisions as per convenience of all concerned.

Learned Chief Judicial Magistrate shall prepare roster for her Court and establishment and direct the Learned ACJMs of sub-divisions to prepare roster for their Courts and establishments.

The Superintendents of Police of Police Districts of Krishnagar and Ranaghat are requested to direct all police stations within their respective jurisdictions to strictly abide by the decision of the Hon'ble Supreme Court in **Arnesh Kumar v. State of Bihar, 2014 CRI. L.J. 3707** to avoid unnecessary and unjustified arrests and detention, and to resort to arrests only in heinous offence cases, considering the evidence collected, adhering all Covid -19 protocol.

This order is made subject to declaration of lockdown in the country or in the State of West Bengal in which case no vacation Court will be held on the lockdown date/s.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all judicial officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Ld. Lawyers, staff and litigant public at large.

Inform all concerned.

Sd/-


(Dulal Chandra Kar)
District Judge, Nadia

Memo No.794 (74)/XII-3,

Dated, Krishnagar, 3rd May, 2021

Copy forwarded for information and necessary action to the:

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
- 22: Chief Judicial Magistrate, Nadia at Krishnagar.
- 23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27-37: JM, 2nd / 3rd / 4th / 5th / 6th / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 38-46: CJ (JD), 1st / 2nd / 3rd / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
- 52: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.
- 53: Public Prosecutor, Nadia at Krishnagar.
- 54: Government Pleader, Nadia at Krishnagar.
- 55: District Magistrate, Nadia at Krishnagar.
- 56: Superintendent of Police, Krishnagar Police District.
- 57: Superintendent of Police, Ranaghat Police District.
- 58: President/Secretary, District Bar Association, Krishnagar.
- 59: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 60: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 61: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 62: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 63: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 64: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 65: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 66-69: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
- 70: Court Inspector, Sadar Court, Krishnagar.
- 71: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
- 72: Nodal Officer/System Officer, e-Court Project, Nadia.
- 73: Order Book.
- 74: Office File.


(Dulal Chandra Kar)
District Judge, Nadia